## File no-15012/03/2025 Government of India Ministry of Law and Justice Department of Legal Affairs \*\*\*\*\*\*\*

B Wing (Middle Wing) 4<sup>th</sup> Floor, Janpath Bhawan New Delhi- 110001 Dated: 18.07.2025

## **Notice**

Subject: Removal of name from Notary Register

Name of following Notary stands removed from the Notary Register on account of the reason mentioned against it, under the Section 10(a) of the Notary Act 1952.

S.No	Name and Reg No.	Address	Area of practice	Date of effect of removal	Reason of removal
1.	(35293)	R/at 88-B, Rajendra Nagar, Indore (M.P)- 452012	Indore, Madhya Pradesh	02.06.2025	
2.	Babulal (18195)	13, Shivshakti Satkar Society, Ganeshpura Road, Palanpur, Dist. Banas Kantha, Gujarat - 385 001.	Palanpur, Gujarat	09.09.2024	Own Request
3.	(21541)	Dakshin Kannad Karnataka-574202	Puttur D.K , Karnataka	21.10.2024	
4.	Lele (2640)	Bhausaheb Lele Chauk,	Alibag, Dist. Raigad, Maharashtra	21.06.2024	

(Radhe Shyam Singh) Under Secretary to the Govt. of India